

on:17.4.2014

SECTION XVII

Listed

Ct. No.4

Item No.38

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO.30392 OF 2012

M/s. Shiva Hi Tech Agro Farms

...Petitioner

VERSUS

Oriental Insurance Co. Ltd.

...Respondent

OFFICE REPORT

The matter above-mentioned was listed before the Hon'ble Court on 28th September, 2012, when the Court was pleased to pass the following order:-

**"Delay condoned.
Issue notice."**

Accordingly, show cause notice was issued to sole respondent through registered A.D. post.

It is submitted that Ms. Manjusha Wadhwa, Advocate has filed vakalatnama and memo of appearance on behalf of sole respondent but he has not filed counter affidavit so far.

...2/-

Lastly the matter was listed before Ld. Registrar Court on 3rd October, 2013 when the following order was passed:

**"Sole respondent has failed to file counter affidavit despite final chance granted on the last date.
No further steps required.
Registry to process the matter for listing before the Hon'ble Court as per rules."**

The matter is listed before the Hon'ble Court with this office report.

DATED THIS THE 15TH DAY OF APRIL, 2014.

Copy to: Mr. Abhishek Choudhary, Advocate
Ms. Manjusha Wadhwa, Advocate

ASSISTANT REGISTRAR

ASSISTANT REGISTRAR